

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 141/98

Tuesday, this the 27th day of January, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

V.K. Narayanan Kutty
Vadakinath House
P.O. Cherukulam
Kottayai
Palakkad - 678 572

...Applicant

(By advocate Mr O.V. Radhakrishnan)

Versus

Assistant Superintendent of Post Offices
Palakkad South Sub Division
Palakkad.

...Respondent.

(By advocate Mr T.P.M. Ibrahim Khan, SCGSC (Rep.))

The application having been heard on 27.1.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V..HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and regular appointment to the post of Extra Departmental Delivery Agent, Mathur Branch Office alongwith other candidates sponsored by the employment exchange. The applicant has filed this application apprehending that his candidature may not be considered by the respondent as his name has not been sponsored by the employment exchange. The applicant has prayed for a direction to the respondents to consider his candidature also though his name has not been sponsored by the employment exchange.

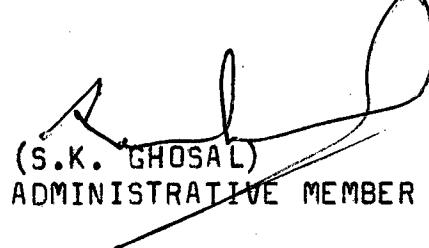
2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the ruling of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N.

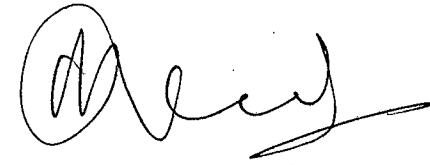
Visweswara Rao & Ors. 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Delivery Agent, Mathur Branch Office, though his name has not been sponsored by the employment exchange.

3. In view of the above statement, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Delivery Agent, Mathur Branch Office, irrespective of the fact that his name has not been sponsored by the employment exchange.

There will no order as to costs.

Dated the 27th January 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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